## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT. FOREST AND CLIMATE CHANGE

## LOK SABHA UNSTARRED QUESTION NO.2288 TO BE ANSWERED ON 09.12.2024

## **CAMPA Fund**

2288. DR. C N MANJUNATH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has any proposal for erecting the Rail barricade which submitted by the State of Karnataka during the year 2021 under Compensatory Afforestation Fund Management and Planning Authority (CAMPA) scheme, if so, the details thereof;
- (b) whether any funds allocated under Central and State CAMPA funds for mitigating Man-Animal conflict in the State of Karnataka during the last five years;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the criteria/guideline fixed for annual allocation of CAMPA fund to the States?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

(a) to (d) The States/Union Territories carry out works/activities under their respective State Compensatory Afforestation (CAMPA) Fund as per the provisions of the Compensatory Afforestation Fund Act, 2016 (CAF Act) and the Rules framed thereunder. The State CAMPA (Authorities) prepare and submit their Annual plan of Operations (APO) for approval of the National Authority. Karnataka State CAMPA submitted APO of the year 2020-21 including the work of erecting the Elephant Rail Barricade with an estimated outlay of Rs.49.00 crore. The National Authority approved works related to managing man-animal conflicts, but did not approve Rail barricading work. Similarly, the National Authority approved management of man-animal conflicts activities in the APO of Karnataka State CAMPA of the year 2021-22 except the work of erecting Rail barricading.

As per the provisions of the CAF Act, 2016, the State CAMPA Funds are available in the Public Account of the respective State Government and there is no allocation of funds from the National CAMPA. The details of State CAMPA funds for mitigation of man-animal conflicts excluding the amount related to works on Rail barricading in the State of Karnataka during the last five years is given as below:

Sl. No.	Year	State CAMPA Fund approved in
		Karnataka State APO for man-
		animal conflict
		( Rs. in crore)
1.	2019-20	Nil
2.	2020-21	Nil
3.	2021-22	30.00*
4.	2022-23	15.00
5.	2023-24	Nil.

<sup>\*</sup> Excluding the amount related to works on Rail barricading.